

(b) if so, the steps taken/proposed to be taken by the Government to encourage Indian garment exporters to produce garments of good taste for boosting up the garment exports?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) and (b). India has been exporting fashion garments to the Western countries and the exports of these garments have been consistently increasing both in quantity and value. To further improve the 'fashion image' of Indian apparels, Government has recently set up a National Institute of Fashion Technology in Delhi for education, research and training in the areas of fashion design and also for boosting up the garment exports.

Irrigation Projects pending with Central Water Commission

666. SHRI C. K. KUPPUSWAMY: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of new irrigation projects since pending with Central Water Commission for examination of feasibility clearance;

(b) the time normally taken to undertake such technical tests;

(c) how many new projects have been cleared since 1986; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) 231.

(b) About two years for major projects if these are prepared in accordance with the prescribed guidelines and settlement of comments is done promptly by the State authorities.

(c) and (d). No new project has been cleared since 1986 by the Planning Commission.

Foreign Branches of Indian Banks

667. SHRI SYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of Indian banks abroad, bank-wise and country-wise, as on 1 April, 1987;

(b) the profits earned by these branches during the last three financial years, year-wise and bank-wise; and

(c) the profits remitted to the country during each year, bank-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Reserve Bank of India has reported that as on 1.4.1987 there were 126 operating branches of Indian banks abroad. The bank-wise and country-wise break-up of these branches is given in the statement below.

(b) and (c). The Public Sector Banks prepare their Profit and Loss Accounts and Balance Sheets in the forms set out in the Third Schedule of the Banking Regulation Act, 1949. Only the profit/loss position of the bank as a whole during the year is required to be incorporated in the Profit and Loss Account and the Balance Sheet. The existing formats of Balance Sheet and the Profit and Loss Account do not provide for exhibition of the profit position of the overseas branches.

14. Maldivé Islands	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	1
15. Oman	3	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	3
16. Panama	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	1
17. South Korea	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-	-	1
18. Sri Lanka	-	-	-	-	-	-	2	3	1	-	-	-	-	-	-	-	-	6
19. Singapore	-	1	-	-	-	-	1	1	1	-	1	-	3	-	-	-	-	7
20. Seychelles	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1
21. Thailand	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	1
22. U. S. A.	1	2	-	-	-	-	-	-	4	-	-	-	-	-	-	-	-	7
23. U. K.	13	13	-	1	-	-	-	5	1	1	2	2	-	-	-	-	-	35
24. UAE	7	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	7
25. F. R. Germany	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-	-	1
Total:	54	25	1	1	1	3	11	23	1	1	7	126						